

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/9275/2020

This the **April 1st, 2021**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Amrik Singh s/o Mohinder Singh, r/o R.S.Pura.

.....Applicant

(Advocate:- None)

Versus

1. State of J&K through its Commissioner/ Secretary to Govt. Forest Department, Civil Sectt., Jammu.
2. Director Department of Social Forestry, J & K Jammu.
3. Divisional Forest Officer, Social Forestry Division, Department of Social Forestry, Talab Tillo, Jammu.

.....Respondents

O R D E R[ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. Even on the last date of hearing i.e. 30.12.2020, nobody had joined the video conference on behalf of the applicant and the case

was listed today i.e., 1.4.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed in default for non-appearance of applicant.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

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